

an>

Title: Introduction of the Girl Child and Adolescent Girl (Welfare) Bill, 2016.

श्री ए.टी. नाना पाटील(जलगांव): महोदय, मैं प्रस्ताव करता हूँ कि बालिका और किशोरियों को कुपोषण, रक्ताल्पता और उन्हें योग्यरूप देने वाले विभिन्न रोगों से संरक्षण तथा तत्संसाधन विषयों का उपबन्ध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the protection of girl child and adolescent girls from malnutrition, anaemia and various diseases afflicting them and for matters connected therewith."

The motion was adopted.

श्री ए.टी. नाना पाटील: महोदय, मैं विधेयक पुरःस्थापित** करता हूँ।

HON. DEPUTY SPEAKER: Item Nos. 50 and 51, Shri Ravneet Singh -- not present.

Item No. 52, Shri Santokh Singh Chaudhary.